NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 378(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Shri Vinod Kumar Sharma & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Counsel for the Petitioner.

For the Respondent:

Mr. Saurabh Kalia with

Mr. Palash Agrawal, Advocates for R-1&2.

ORDER

Ld. Counsel for the Petitioner submits that he shall be filing the amended Memo of Parties during the course of the day.

To come up for further consideration on 10th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

Menner (a)